

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 124**  
**(CAA)-50/(ND)/2020**

**IN THE MATTER OF:**  
Upfront Trading Pvt.Ltd.

**.....Applicant**

**Order under Section 230-232**

**Order delivered on 12.03.2021**

**Coram:**  
**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant

:Mr.Vijay Kumar Gupta, CA

Mr.Rahul Jain, CS

For the RD/OL

: Ms.Shankari Mishra, Adv.

For the IT Dept.

: Ms.EashaKadian, Standing Counsel

Mr.Himanshu, Adv.

**ORDER**

Learned Counsel for the petitioners states that report from RD/OL are on record. The report from Income Tax Department with respect to all the companies are awaited as well as RBI report is also awaited. Learned Counsel for the petitioners undertakes to file an affidavit of explanation to the query raised by the RD.

List for further consideration on 30.04.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**

